2011 (15° )

## सूचना और प्रसारण मंत्री तथा संसदीय कार्य मंत्री (श्री पी० उपेन्द्र):

(क) श्रीर (ख) दूरदर्शन विज्ञापन सेवा पर भारत के नियंतक तथा महालेखा परीक्षक की रिपोर्ट सरकार को सभी हाल हो के प्राप्त हुई है। प्रश्न के उठाये नये सामने पहित सिपोर्ट, सरकार के परीक्षण स्थीन है। हिल्ला

## Diversion of National Highway No. 52 in Lakhimpur

2290. SHRI BHADRESWER BURAGOHAIN: Will the Minister of SURFACE TRANSPORT be pleased to

- (a) whether there is a proposal with the Government for diversion of the National Highway No. 52 from the Lakhimpur Town of Assam; and
- (b) if so, by when the work would be started?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) and (b) Yes, Sir, The Ministry has accepted the need for North Lakhimpur Byepass in principle. It is however, too early to indicate when the work will start, as the Eighth Plan is yet to be finalised

## 'कश्मीर की खुफिया पुलिस की यू०पी० के 350 मौज़ियों की तलाश' शीवक से प्रकाशित समाचार

2291. श्री राम नरेश यादव : वना गृह मंत्री वह इत्ताने की ृपा करेंगे कि :

- (क) क्या सरकार का ध्यात 14 मई, 1990 के दैनिक समाचार पत "अमर-उजाला" में "कम्मीर की खुफिया पुलिप को यू.पी. के 350 मीलिक्यों की तलाय" पीर्णंक के अन्तर्गत प्रकाशित समायान की जीर दिलाया गया है; और
- (ख) एपि हो, तो इस संबंध में तथ्य क्या है और इस मामले में अब तक क्या कार्यवाही की गई है?

गृह मंत्रालय में राज्य मंत्री (श्री मुबोध कान्त सहाय) : (क) श्रीर (ख) भरकार ने संदक्षित समाचार को नहीं देखा है।

## Theft Cases in Yamuna Vihar

- 2292. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of HOME AFFAIRS be pleased to
- (a) whether -it is a fact that theft cases are on the increase in and around Yamuna Vihar under the control of Bhajau Pura Police Station in Delhi;
- (b) the number of theft cases registered under the said police station in 1990 till 15th May, and the number of thieves/culprits arrested in that connection;
- (c) whether it is a fact that the police have used the dog squad to find out the culprits:
- (d) if so, whether the said police have taken any action against these culprits;
- (e) if the answer of part (d) above be in negative, the reasons therefor;
- (f) what concrete steps Government propose to take against the police officials who have not recovered the stolen jewellery/cash till date; and
- (g) what remedial steps Government propose to take to check the thefts in that area?

THE MINISTER OF STATE IN THE .MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) 81 cases of theft and burglaries were reported till 15th May, 1990. Twenty four persons were arrested.